

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 115 of 2016 (SZ)

Appellant(s) Human Rights & Consumer Protection Cell Trust – Regd. 1/IV/2014 Rep. by its Chairman, Rajkumar Singh Serilingampally, Hyderabad	Respondent The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 5 others
--	--

Legal Practitioners for Appellant(s)	Legal Practitioners for Respondents Mrs. H. Yasmeen Ali for R1, R4 & R6 Mr. T.S. Sai Krishnan for R2 & R3 Mr.D.Srinivasan for R5
--------------------------------------	---

Note of the Registry	Orders of the Tribunal
Order No. 6	<p>Date: 16th August, 2017</p> <p>The application is listed for final arguments.</p> <p>The applicant who appears in person is not present and the learned counsel appearing for the respondents are present.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 20.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>